BUSINESS ADVISORY COMMITTEE

FOURTH REPORT

(Third Lok Sabha)

The Business Advisory Committee held a sitting on Tuesday, the 14th August, 1962.

- 2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item:
- (1) The Atomic Energy Bill, 1962 A hours (Consideration and passing)
- (2) The Advocates (Third Amendment)
 Bill, 1962. \ \ \(\text{hour}\)
 (Consideration and passing)
- (3) The Limitation Bill, 1962 2 hours

 (Motion for concurrence in the recommendation of Rajva Sabha for reference of the Bill to Joint Committee)
- (4) Discussion and voting on the \ \ \text{hour} \ \ \text{Supplementary Demands for Grants} \ \ \text{(Railways) for 1962-63.}
- (5) Discussion and voting on the 2 hours Supplementary Demands for Grants (General) for 1962-63.
- (6) Discussion on the motion re- 5 hours garding Railway accidents.

Januau Burgh

NEW DEIHI; August 14,1962/Sravana 22,1884(S). (HUKAM SINGH), Speaker.